

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).27593/2008

ARUN KUMAR & ANR. Petitioner(s)

VERSUS

NARAIN SINGH & ANR. Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 30350 of 2008
(With prayer for interim relief and office report)

Date: 15/04/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. S.S.Nehra,Adv.

For Respondent(s) Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service of notice is complete in SLP(C) No. 27593/2008.

The application for substitution in respect of deceased
respondent No.2 in SLP(C) No. 30350/2008 is to be listed before
the Hon'ble Judge in Chamber.

Service of notice in respect of Respondent No.1 therein is
complete.

(Ashok Menon)
Registrar